

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 13.01.2021

NOTICE

Take notice that the following matters listed on 15.01.2021 at 02:00 PM in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 733 of 2020 Part Heard	Union of India Vs. Shri Vijaykumar V. Iyer With	Amit Mahajan	Saurav Panda-R1 Saloni Kulkarni-R2
2.	Comp. App (AT) (Ins) No. 1410 of 2019 Part Heard	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Misha	Shyel Trehan-R1
3.	Comp. App (AT) (Ins) No. 1503 of 2019 Part Heard	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Charu Bansal	K. Datta Shyel Trehan-R1
4.	Comp. App (AT) (Ins) No. 08 of 2020 Part Heard	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer With	Diya Kapur	Shyel Trehan-R1 Sumesh Dhawan-RP
5.	Comp. App. (AT) (Ins) No. 26-27 of 2020 Part Heard	State Bank of India Vs. GTL Infrastructure Ltd & Anr. With	Raunak Dhillon	Shyel Trehan-R1 Sumesh Dhawan-RP
6.	Comp. App. (AT) (Ins) No. 685 - 686 of 2020 Part Heard	Indus Tower Ltd. Vs. Vijaykumar Iyer – Resolution Professional of Aircel Ltd. And Dishnet Wireless Ltd. & Anr. With	Manish Jha	Shardul S. Shroff Saurav Panda-R1 Harshita Choubey- R2
7.	Comp. App. (AT) (Ins) No. 734 of 2020 Part Heard	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer & Anr. With	Diya kapur	Anoop Rawat-R1 Dhruv Dhawan-R2
8.	Comp. App. (AT) (Ins) No. 758 of 2020	Telecom Regulatory Authority of India Vs. Aircel Ltd. & Anr.	Maneesha Dhir	Salonee Kulkarni- R1

	Part Heard	With		Harshita Choubey-R2
9.	Comp. App. (AT) (Ins) No. 762 of 2020 Part Heard	Tatwa Technologies Ltd. Vs. Vijay Kumar Iyer & Anr. With	Manisha Kanojia	Vaijayant Paliwal Sumesh Dhawan-R1 & R2
10.	Comp. App. (AT) (Ins) No. 822 of 2020 Part Heard	Telecom Regulatory Authority of India Vs. Dishnet Wireless Ltd & Anr.	Maneesha Dhir	Vaijayant Paliwa-R1 Dhruv Dewan-R2

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1. Notice Board

2. Website: www.nclat.nic.in

**By the order of Hon'ble Acting Chairperson
-sd/-**

Registrar